



Two-Week Capacity Building Programme

On

**Comparative Public Law and Hindu Philosophy:
Research and Teaching Dimensions in 21st Century India**

16-29 July 2021

Brochure

Organised by

*Centre for Comparative Public Law, Himachal Pradesh National Law University, Shimla
in association with the Indian Council of Social Science Research, New Delhi*

Chief Patron

Hon'ble Chief Justice, Himachal Pradesh High Court
Chancellor, HPNLU, Shimla

Patron

Prof. Dr. Nishtha Jaswal
Vice Chancellor
Himachal Pradesh National Law University, Shimla

Course Director

Prof. Dr. S.S. Jaswal
Registrar
Himachal Pradesh National Law University, Shimla

Course Co-Director

Dr. Chanchal Kr. Singh
Assistant Professor of Law
Himachal Pradesh National Law University, Shimla

Justice V. Ramasubramnian, *Hon'ble Judge Supreme Court of India*. Mr. Justice has, throughout his career, pronounced several remarkable judgments. He has graced the Office of the Chancellor of the HPNLU, Shimla during his tenure as Chief Justice of Himachal Pradesh High Court. As an academic luminary Mr. Justice uniquely combines the knowledge of modern law, Sanskrit literature, and Hindu Philosophy.



Prof. Upendra Baxi, *former VC, University of Delhi, and Professor of Law at the University of Warwick* has, through his work, achieved an unparalleled place in the legal philosophical tradition, human rights, and working of judicial institutions. His works are part of teaching curriculums across the globe and he is Professor Emeritus in several top universities, globally.



Prof. Mahendra Pal Singh, *formerly Dean & Professor Emeritus, University of Delhi, VC, WBNUJS, Kolkata, and currently Chancellor of the Central University Haryana*. He is one of the most read authors and authority in studies in Indian legal system and Constitutional Law. His teachings and writings have shaped two-generations of the legal fraternity and academia. His quest for academic study and development of Indian jurisprudence is cherished by his students.





Prof. M.R.K. Prasad, *Principal VM Salgaokar College of Law, Goa*. He has to his credit the concrete manifestation of legal-aid in India facilitated through law education institutions. He has been associated with numerous institutions in various capacities and has also received affiliations from organisations, both national and international. He is an acclaimed authority on legal research methodology and has contributed in formulation of course content for UGC & other institutions in India.



Prof. Nishtha Jaswal, *formerly Head & Dean, Faculty of Law, Punjab University & currently VC, HPNLU, Shimla*. She is an authority in public law including environmental, constitutional, and administrative law. She has vast experience and apart from her academic accolades she has held various administrative positions. She is recipient of many awards both nationally and internationally.



Prof. J.B. Nadda *currently CEO, Consortium of Education Communication*. He is an accomplished Academician, Administrator, and Scholar and has the distinction being appointed Professor of Management at the age of 37. He has vast and varied experience - spanning over thirty-two years - in the areas of Management. He is on the Board of Governors of several national institutions including IIMs Udaipur and Kashipur.



Prof. Paramjit S. Jaswal, formerly VC, RGNUL, Patiala & currently VC, SRM University, Sonapat. He is an established scholar in public law and a great institution builder. He has to his credit more than twenty books in the field of constitutional, environmental, criminal law, among others. He has been recipient of various awards including full-bright fellowship.



Prof. Manoj Kr. Sinha, Director, Indian Law Institute. He is leading scholar in the field of Human Rights, Constitutional Law, International Humanitarian Law, International Refugee Law, etc. He has been pioneer in trainings of officials and with his extensive research experience, has played significant role in adding feathers to the stature of the Indian Law Institute.



Prof. Poonam Saxena, formerly Professor-in-Charge, Law Centre – II, University of Delhi, currently VC, NLU, Jodhpur. She has been pivotal to the establishment of the Association of the South Asian Clinical Law Teachers. Her writings and teachings on Hindu personal laws has influenced the development and interpretation of rules on the subject in India. She is on the editorial board of reputed journals including "Ius Gentium" Journal of the University of Baltimore, Center for International and Comparative Law, Maryland, USA, etc.



Prof. Madhav Janardan Ratate, *Prof. & Head Department of Dharmashastra and Mimansa*. He has extensively researched on the legal and philosophical aspects of the Hindu Philosophy. His research area includes the Mimansa School of thought. He has written more than twenty books. He is recipient of the *Badrayan Award* conferred by the President of India.



Dr. Ashutosh Dayal Mathur, *Associate Professor, Sanskrit Department, St. Stephens College, University of Delhi*. He is a renowned name in the field of Sanskrit literature and has written book on Hindu law and philosophy during the medieval period. He has been pivotal in developing various courses on Sanskrit literature at the St. Stephens College, DU including for foreign students.



Dr. Rakesh Mohindra, *Head Librarian, Punjab University*. He has mastered quantitative data analysis and has good experience of statistical analysis in SPSS. He has processed more than 1500 Ph.D. studies submitted in various Universities and PGIMER, Chandigarh. He has expertise in Empirical Research Methods. Dr. Rakesh has been the Librarian, Law Faculty Library, Panjab University and presently heads University Business School Library.

Dr. Niraj Kumar, *Associate Professor and Director, Centre for Comparative Public Law, NLU, Delhi, currently Dy. Registrar, Academics, Supreme Court of India*. He has worked on various aspects of legal philosophy and his core areas of interest include the constitutional law, interpretation of statutes, among others. He is also co-author of the book titled *The Indian Legal System: An Enquiry* (2019) published by OUP.



PROCESS OF REGISTRATION

<p style="text-align: center;"><i>Fee</i></p> <p>There is NO REGISTRATION FEE for this Capacity Building Programme. The CBP is being organised in association with the Indian Council for Social Science Research, New Delhi.</p>	<p style="text-align: center;"><i>Who may participate?</i></p> <p>The participants should be Lecturer/ Assistant Professor in a UGC recognized university/ deemed university/ colleges/ institutes of national importance and ICSSR Research Institutes. Their application should be duly forwarded by the parent institution.</p>
<p><i>How to participate?</i></p> <ol style="list-style-type: none">1. The registration shall be on – <i>First Come First Served</i> basis.2. Interested candidates shall submit, at the time of filling the Registration Form, a No Objection Certificate duly signed by the concerned authority on behalf of the institution in which the candidate is currently working.3. Application does not <i>ipso facto</i> guarantee registration of the participant for CBP. The final registration shall be subject to the decision of the Organizing Committee.4. The acceptance and confirmation of registration shall be communicated within five days of closing date of online registration.5. The registration shall be done online and the link is provided below.6. Participants shall be intimated about their acceptance of registration through the online medium.	
<p style="text-align: center;"><i>Important Dates</i></p> <p>Opening of the CBP for Registration – 11.06.2021 Last Date of Registration – 05.07.2021 Intimation of Acceptance – 12.07.2021 Conducting the CBP – 16-29 July, 2021</p>	<p style="text-align: center;">Register here</p>

<i>Organising Committee</i>	
<i>Prof. Dr. Nishtha Jaswal</i> Vice Chancellor HPNLU, Shimla	Chairperson
<i>Prof. Dr. S.S. Jaswal</i> Course Director	Member
<i>Dr. Chanchal Kr. Singh</i> Course Co-Director HPNLU, Shimla	Member
<i>Dr. Girjesh Shukla</i> Associate Professor of Law, HPNLU, Shimla	Member
<i>Dr. Alok Kumar</i> Assistant Professor of Law, HPNLU, Shimla	Member
<i>Mr. Santosh Kumar</i> Assistant Professor of Law, HPNLU, Shimla	Member
<i>Dr. Deepika Gautam</i> Assistant Professor of Management, HPNLU, Shimla	Member
<i>Dr. Ved Prakash</i> Assistant Professor of Political Science, HPNLU, Shimla	Member
<i>Mr. Aayush Raj</i> Teaching Associate, HPNLU, Shimla	Member
<i>Researchers-cum-Students Support Committee</i>	
<i>Mr. Anirudh Sood</i> Research Associate, HPNLU, Shimla	<i>Mr. Tijender Singh</i> Research Associate, HPNLU, Shimla
<i>Priyanka Thakur</i> Student B.A.LL.B. VIII Semester	<i>Shivani Chaudhary</i> Student B.A.LL.B. VIII Semester
<i>Shiva Vishnoi</i> Student B.A.LL.B. VIII Semester	<i>Khushbu Sood</i> Student B.A.LL.B. VI Semester

Contact & Queries

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